

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

**NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 8th July, 2026.

No. LJ (A) 27/2026/29 – The Governor of Meghalaya is pleased to allot Shillong as the headquarters of Smti. Rinish Siangshai, Additional Special Public Prosecutor (POCSO), West Jaintia Hills District, Jowai, with immediate effect and until further orders.

Sd/-

Commissioner & Secretary to the Government of
Meghalaya,
Law (A) Department.

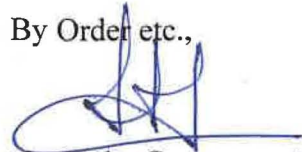
Memo No. LJ (A) 27/2026/29-A

Dated Shillong, the 8th July, 2026.

Copy to:

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioner, West Jaintia Hills, Jowai.
4. The District & Session Judges, West Jaintia Hills, Jowai.
5. The Superintendent of Police, West Jaintia Hills, Jowai.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Smti. Rinish Siangshai, Advocate.
8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Jowai Bar Association, Jowai.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officer, Jowai Treasury, Jowai.
12. Law (B) Department.
13. DEO, Law Department.

By Order etc.,



Deputy Secretary to the Government of
Meghalaya,
Law (A) Department.